

cutta for analysis. 14 samples were found not of standard quality for the reason that they contained fungus, one sample failed in pyrogen test and 5 samples were declared to be of standard quality.

Based on the results of analysis, prosecution has been launched against the distributors as well as the manufacturer in the court of 1st class Metropolitan Magistrate, Tees Hazari, Delhi, under the Drug and Cosmetics Act and rules thereunder the matter is subjudice.

E.S.I. Hospitals in Kerala

10185. SHRI P. C. THOMAS: Will the Minister of LABOUR be pleased to state:

(a) the details of E.S.I. hospitals functioning in the State of Kerala district-wise.

<i>Name of the Hospital</i>	<i>No. of beds to be added</i>
1. ESI hospital, Ollerikkara, Trichur	50
2. ESI hospital, Assramam, Quilon	25

The required funds for the additional beds will be provided by the ESI Corporation after the estimates are sanctioned.

(d) and (e). There are sporadic complaints regarding non-availability of medi-

(b) whether more ESI hospitals are proposed to be set up in Kerala;

(c) if so, the details together with allocation; and

(d) whether any complaints have been received with regard to the service rendered at the ESI hospitals in Kerala; and

(e) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The details of the existing ESI hospitals in Kerala is as given in the statement below.

(b) and (c). No, Sir, However, it is proposed to provide 75 additional beds in the ESI hospitals as per details given below:-

cines, delay in payment of medical reimbursement bills, shortage of doctors etc. As the administration of medical care under the ESI Scheme is the responsibility of the respective State Governments, the complaints are brought to the notice of the Government of Kerala for appropriate remedial action.

STATEMENT

<i>Sl. No.</i>	<i>Name of the hospital</i>	<i>Name of the District</i>
1.	ESI Hospital, Peroorkada	Trivandrum
2.	ESI Hospital, Asramam	Quilon
3.	ESI Hospital, Peripally	Quilon
4.	ESI Hospital, Ezhukone	Quilon

<i>Sl. No.</i>	<i>Name of the hospital</i>	<i>Name of the District</i>
5.	ESI Hospital, Vadavathoor	Kottayam
6.	ESI Hospital, Beach Word, Allepey	Allepey
7.	ESI Hospital, Udyogmandal	Ernakulam
8.	ESI Hospital, Ernakulam	Ernakulam
9.	ESI Hospital, Olarikkara	Trichur
10.	ESI Hospital, (TB) Matagunnathukavu	Trichur
11.	ESI Hospital, Feroke	Kozhikode
12.	ESI Hospital, Thottada	Cannonore
13.	ESI Hospital, Jainmedu, Palghat	Palghat

Cases of Atrocities on Scheduled Castes and Scheduled Tribes

10186. SHRI TEJ NARAYAN SINGH:
Will the Minister of WELFARE be pleased to state:

(a) whether the National commission for Scheduled Castes and Scheduled Tribes while recommending certain amendments to the current laws dealing with atrocities on Scheduled Castes and Scheduled tribes, have indicated police and Administration for their approach in handling these cases;

(b) if so, the number of law enforcement officials found guilty while dealing with the cases of atrocities on Scheduled castes/ Scheduled tribes during the year 1989-90;

(c) the action Government have taken/ proposed against such officials; and

(d) the steps proposed to curb this menace?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (A) YES, SIR.

(b) and (c). The study was limited to examination of one thousand eternity cases, with the objective of identifying general cases, and suggesting general remedies. The study has not pinpointed responsibility on any individual police Officer/officials. The lapses highlighted in the report are: Delayed visits by the Police Authorities to the scene of crime, and undue delays in filing the charge sheets, filing of defective charge sheets, protracted pendency of cases before courts, delays and failures in the disbursement of relief to the victims of atrocities and the like.

(d) The study report is carefully being examined.

Super Bazar Vs. CGHS

10187. SHRI NAND KUMAR SAI:
SHRI RAMJI LAL SUMAN:
SHRIRESHAMLALJANGDE: